

Government of Punjab Department of Social Security and Women & Child Development (Social Security Branch)

NOTIFICATION

Dated, Chandigarh 14.12.2017

No.5/1/2014-3SS/1126441 In exercise of the powers conferred under Section 87 of the Juvenile Justice (Care and Protection of Children) Model Rules, 2016 and all other powers enabling him in this behalf, the Governor of Punjab is hereby pleased to constitute the Selection Committee for the selection of members of Juvenile Justice Board, and Chairperson and members of Child Welfare Committee in each district of the state. The Chairperson and the members of the above mentioned Selection Committee shall be as under:-

| Sr No. | Name of the Department | Designation |
|-----------|--|---------------------|
| 1 | Hon'ble Mr. Justice M.M. Kumar, Chief Justice (Retd.) | Chairperson |
| 2 | Director, Social Security and Women & Child Development Department, Punjab | Member Secretary |
| 3 | Sh. A.K. Kundra, Chairman-cum-Executive Director, Society for service to Voluntary Agencies (North) Punjab | Member . |
| 4 | Sh. G.L. Goyal, Member Director, Society for Service to Voluntary Agencies (North) Punjab | Member |
| 5 | Dr. Ramanjit Kaur Johal, Chairperson, Department of Public Administration, Punjab University, Chandigarh | 4 |
| 6 | Dr. Paramjit Kaur, Department of Law, Punjab University, Chandigarh | Member |
| 7 | Secretary, Punjab State Commission for Protection of Child Rights. | Member |

The functions of the Selection Committee shall be as under:-

- a. To make recommendation for appointment of Chairperson and members of the Child Welfare Committees as per the provisions of the
 - Juvenile Justice (Care and Protection of Children) Act, 2015 and Model Rules 2016.
- b. To make recommendation for appointment of members of the Juvenile Justice Boards as per the provisions of the Juvenile Justice (Care and Protection of Children) Act, 2015.
- c. The Selection Committee shall take into consideration the applications received with regard to the appointment of Chairperson / members of Child Welfare Committees and Juvenile Justice Boards in response to

public advertisement/s circulated to this effect by the State Child Protection Society, Punjab.

- d. The Selection Committee shall select and recommend district wise panels of names to the State Child Protection Society or State Government for appointment as chairperson/ member of the Child Welfare Committee / Juvenile Justice Board from amongst the applications received.
- e. The Selection Committee shall reject the application of an applicant, if after due examination of documents, it is found that the applicant does not fulfill the eligibility criteria prescribed under the Act, 2015 and administrative instructions issued by the State Government in this regard.

The Selection Committee shall follow the administrative instructions issued by the Government of Punjab from time to time.

Dated, Chandigarh, 14th Dec, 2017



R. Venkat Ratnam, IAS,
Principal Secretary to Govt. of Punjab
Department of Social Security and
Women & Child Development.

Endst.No.5/1/2014-3SS/1126441/1-9 Dated, Chandigarh 14.12.2017

A copy is forwarded to the following for information and necessary

action:-

1.

The Chief Secretary to Government of Punjab.

2. Advocate General, Punjab, Chandigarh.

The Registrar, Punjab and Haryana High Court, Chandigarh.

4. Director, Social Security and Women & Child Development, Punjab.

5. Sh. A.K. Kundra, Chairman-cum-Executive Director, Society for

service to Voluntary Agencies (North) Punjab

6. Sh. G.L. Goyal, Member Director, Society for Service to Voluntary Agencies (North) Punjab

7. Dr. Ramanjit Kaur Johal, Chairperson, Department of Public Administration, Punjab University, Chandigarh

8. Dr. Paramjit Kaur, Department of Law, Punjab University, Chandigarh

9. Secretary, State Commission for Protection of Child Rights

Under Secretary Social Security

Endst.No.5/1/2014-3SS/1126441/10 Dated, Chandigarh 14.12.2017

A copy is forwarded to Controller, Printing and Stationary, Punjab, Chandigarh with two spare attested copies with the request to notify in the Punjab Govt. Gazette (ordinary) and send 50 spare copies to Government.

Sq Under Secretary Social Security